

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

201. C.P. (IB)/1290(MB)2020

**IN THE MATTER OF**

ADI Aqua Projects Private Limited

Vs

Star Agri Infrastructure Private Limited

Section 9 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 25.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv Prutha Bhavsar (VC)  
For the Respondent: Adv. Sankalp Anantwar (VC)

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**ORDER**

Both the Ld. Counsels have filed the written submissions. In view thereof,  
**reserved for orders.**

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)